

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

5

C.P No. 1257/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: BMM Ispat Ltd.
V/s.
Sewa Casting Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
5.	Nikita Trivedi	Advocate for Applicant	

ORDER

CP No. 1257/I&BP/NCLT/MB/MAH/2017

At request of the Counsel for the Petitioner, list this matter for hearing on
14.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)